

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No. 2

IA 1695/2021 In CP.(IB)490/MB/2018

Mamta Binani

... Applicant

Vs

Sterling Sez And Infrastructure Limited Through
Its Resolution Professional Mr Manoj Kumar Agarwal

... Respondent

IN THE MATTER OF

Andhra Bank

... Petitioner

Vs

Sterling Biotech Limited

... Respondent

Order under Sections 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 03.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

Adv. Sandeep Bajaj, Adv. Soayib Qureshi,
Adv. Anuj Jhaveri, Adv. Ajay Sharma, Arshiya Qasab
with Mrs. Mamta Binani.

ORDER

List on 15.09.2021.

Sd/-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

03.08.2021
Aarti